

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6171

ANSWERED ON:14.05.2012

LAND SCAM CASES

Ram Shri Purnmasi;Rathwa Shri Ramsinhbhai Patalbhai;Singh Shri Sushil Kumar

Will the Minister of DEFENCE be pleased to state:

(a) whether the Central Bureau of Investigation (CBI) has registered cases of criminal conspiracy, misconduct and cheating against some retired army officers in a land scam case in Pune;

(b) if so, the details thereof;

(c) whether a land scam involving diversion of military land to private individuals/builders has also taken place in Mumbai and the CBI is conducting an inquiry into the same;

(d) if so, the details thereof; and

(e) whether there is any proposal to publish the details of land under encroachment and in illegal possession of builders etc. in national newspapers and on the website of the department and if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam. CBI has registered one case against a retired Army Officer in which Lt. Gen (Retd) N. Thamburaj has been named as an accused.

(c) & (d): Yes, Madam. CBI has registered one Preliminary Enquiry i.e. P.E.1(A)/2012/ACB/Mum dated 12.1.2012 in respect of fraudulent sale of defence land at Kandivali, Mumbai.

(e) Information in this regard is with the concerned land owning agencies of Ministry of Defence which are required to take appropriate action when required.